

- (2) S.O. 2410 (E), dated the 2<sup>nd</sup> June, 2023, specifying the Land Port at Rupaidiha, District Bahraich, Uttar Pradesh, as Integrated Check Post.
- (3) S.O. 2695 (E), dated the 20<sup>th</sup> June, 2023, specifying the Land Port at Sutarkandi, District Karimganj, Assam, as integrated check post.
- (4) S.O. 2696 (E), dated the 20<sup>th</sup> June, 2023, specifying the Land Port at Srimantapur, District Sepahijala, Tripura, as integrated check post.
- (5) S.O. 2697 (E), dated the 20<sup>th</sup> June, 2023, specifying the Land Port at Sabroom, District South Tripura, as integrated check post.
- (6) S.O. 2698 (E), dated the 20<sup>th</sup> June, 2023, specifying the Land Port at Raxaul, District East Champaran, Bihar, as integrated check post.
- (7) S.O. 2699 (E), dated the 20<sup>th</sup> June, 2023, specifying the Land Port at Petrapole, District 24 Parganas, West Bengal, as integrated check post.
- (8) S.O. 2700 (E), dated the 20<sup>th</sup> June, 2023, specifying the Land Port at Jogbani, District Araria, Bihar, as integrated check post.
- (9) S.O. 2701 (E), dated the 20<sup>th</sup> June, 2023, specifying the Land Port at Moreh, District Tengnoupal, Manipur, as integrated check post.
- (10) S.O. 2702 (E), dated the 20<sup>th</sup> June, 2023, specifying the Land Port at Dera Baba Nanak, District Gurdaspur, Punjab, as integrated check post.
- (11) S.O. 2703 (E), dated the 20<sup>th</sup> June, 2023, specifying the Land Port at Agartala, District West Tripura, Tripura, as integrated check post.
- (12) S.O. 2704 (E), dated the 20<sup>th</sup> June, 2023, specifying the Land Port at Attari, District Amritsar, Punjab, as integrated check post.

[Placed in Library. For (1) to (12) See No. L.T. 9951/17/23]

**Reports and Accounts (2019-20, 2020-21 and 2021-22) of the Jammu and Kashmir State Agro Industries Corporation Ltd., Srinagar and Odisha Agro Industries Corporation Ltd., Bhubaneswar and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SUSHRI SHOBHA KARANDLAJE): Sir, I lay on the Table:-

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Fiftieth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Corporation Ltd., Srinagar, Kashmir, for the year 2019-20,

together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(ii) (a) Fifty-first Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Corporation Ltd., Srinagar, Kashmir, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. For (i) and (ii) See No. L.T. 9935/17/23]

(iii) (a) Sixtieth Annual Report and Accounts of the Odisha Agro Industries Corporation Ltd., Bhubaneswar, Odisha for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a), (ii) (a) and (iii) (a) above.

[Placed in Library. See No. L.T. 9934/17/23]

### **Notifications of the Ministry of Commerce and Industry**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade), issued under Section 16 read with sub-section (3) of Section 25 of the Bureau of Indian Standards Act, 2016:-

- (1) S.O. 1431 (E), dated the 27<sup>th</sup> March, 2023, publishing the Safety Glass (Quality Control) Amendment Order, 2023.
- (2) S.O. 2986 (E), dated the 6<sup>th</sup> July, 2023, publishing the Flame- Producing Lighters (Quality Control) Order, 2023.
- (3) S.O. 2988 (E), dated the 6<sup>th</sup> July, 2023, publishing the Potable Water Bottles (Quality Control) Order, 2023.
- (4) S.O. 3139 (E), dated the 14<sup>th</sup> July, 2023, publishing the Resin treated compressed wood laminates (Quality Control) Order, 2023.